

COURT-I

In the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

**Appeal No. 208 of 2015 &
IA No. 345 of 2015 & IA Nos. 411 & 441 of 2016**

Dated: 24th August, 2016

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I. J. Kapoor, Technical Member

In the matter of :

Gujarat UrjaVikas Nigam Ltd. ...Appellant(s)
Versus
ACB (India) Ltd. & Anr. ...Respondent(s)

Counsel for the Appellant(s) : Mr.M.G. Ramachandran
Mr.Anand K. Ganesan

Counsel for the Respondent(s) : Mr.Sanjay Sen, Sr. Adv.
Mr.Matrugupta Mishra
Mr. Nishant Kumar
Mr. Nimes Jha for R-1

Ms.Suparna Srivastava for R-2

ORDER

List the matter for further hearing on **21.09.2016.**

(I.J. Kapoor)
Technical Member

ts/mk

(Justice Ranjana P. Desai)
Chairperson